

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2626
TO BE ANSWERED ON 02.08.2018**

MONITORING OF POWER PROJECTS

†2626. SHRIMATI KAMLA DEVI PAATLE:

**Will the Minister of POWER
be pleased to state:**

- (a) the mechanism put in place by the Government for monitoring power projects in the country;**
- (b) whether the Government emphasizes on accountability in the functioning of power projects;**
- (c) if so, the details thereof; and**
- (d) if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (d) : The following monitoring mechanism is put in place by the Government for monitoring power projects in the country:

- I. The Central Electricity Authority (CEA) monitors the progress of under construction power projects through frequent site visits and interaction with the developers, equipment suppliers and other stakeholders to identify the issues critical for commissioning of projects and help in resolving them.**
- II. Ministry of Power (MOP) also reviews the progress of ongoing power projects regularly with the concerned officers of CEA, equipment manufacturers, State Utilities/ Central Public Sector Undertakings (CPSUs)/Project developers, etc.**
- III. In case of CPSUs' projects, the project implementation parameters/milestones are incorporated in the annual Memorandum of Understanding (MoU) signed between respective CPSUs and MOP, which are monitored during the quarterly performance review meetings of CPSUs.**
- IV. The project specific issues are also raised in PRAGATI (Pro-Active Governance And Timely Implementation), as and when required for their resolutions through PRAGATI mechanism.**
- V. The Project Monitoring Group (PMG) in the Prime Minister's Office also reviews the issues relating to pending projects. The developers of the projects can raise the project specific issues on PMG portal for their resolution with the concerned agencies/departments.**
